

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 131

C.P.(CAA)/13(AHM)2021 in CA(CAA) 79 of 2020

Order under Section 230-232

IN THE MATTER OF:

RajeshriAvas Developers Pvt Ltd
Bhanushri Realities Pvt Ltd
Iaziz Ceramics Pvt Ltd
Maruti Probuild Pvt Ltd
Meer Infrastructure Pvt Ltd
Rachna Organizers Pvt Ltd
Kailashpati Property Holders Pvt Ltd

.....Applicant

Order delivered on 20.07.2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent :

ORDER

Heard Learned PCS for Applicant. We direct parties to upload their respective pleadings / documents on E-Portal within **Seven (7) days**, if already not uploaded.

List the matter for further consideration on 17.08.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)